

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 8

C.P. (IB)/205(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **MR. SAGAR VINOD VORA V/s MARVEL**
SIGMA HOMES PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Akshay Petkar, Advocate appeared for the Petitioner.
2. Mr. Vidit D Kumat, Advocate appeared for the Respondent no. 4.
3. Learned Counsel for the Petitioner has placed on record their affidavit.
4. Learned Counsel for the Petitioner submits that settlement talks are going on and seeks time to have it concluded.
5. List this matter on **30.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna